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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.No.1838/2004  
M.A.No.1567/2004

Monday, this the 2nd day of August, 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman  
Hon'ble Shri S. K. Naik, Member (A)

1. Uday Pal s/o Shri Man Singh  
r/o 60/A, Lal Bahadur Shastri Hospital  
Khichri Pur, Delhi-91  
(Posted as NO in the Laboratory  
Lal Bahadur Shastri Hospital)
2. Kuldeep Singh s/o Shri Ram Phool  
r/o E-27B, Krishan Vihar  
Delhi-41  
(Posted as NO in the Gyne OT  
LNJP Hospital)
3. Ramesh Kumar s/o Shri Ram Kumar  
r/o A-42G, Sector-13, Vijeta Vihar  
Police Society, Rohini  
(Posted as NO in the Dialysis Lab  
LNJP Hospital)
4. Rajbir s/o Shri Ramdhari  
Vill. & PO Rajpur, Gannuar  
Sonipat  
(Posted as NO in ENT Deptt. GTB Hospital)
5. Mehar Singh s/o Shri Dhan Bahadur  
r/o Quarter No.79/80, Molana Azad Medical  
College, New Delhi  
(Posted as NO in the Deptt. of Biochemistry  
GB Pant Hospital)

..Applicants

(By Advocate: Shri U.Srivastava)

Versus

Govt. of NCT Delhi, through

1. The Chief Secretary  
Govt. of NCT Delhi, 5 Sham Nath Marg  
New Delhi
2. The Principal Secretary  
Health (Medical & Public Health)  
Govt. of Delhi, Secretariat  
ITO Indira Gandhi Indoor Stadium  
New Delhi
3. The Additional Secretary  
Public Health & Co-ordinations  
cum Technical Recruitment Cell  
Govt. of Delhi, Secretariat  
ITO Indira Gandhi Indoor Stadium  
New Delhi

(2)

4. The Director  
Directorate of Health Services  
F-17, Karkardooma, New Delhi

5. The Deputy Director Admn.  
Maulana Azad Medical College  
New Delhi

.. Respondents

**O R D E R (ORAL)**

**Justice V. S. Aggarwal:**

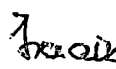
**MA-1567/2004**

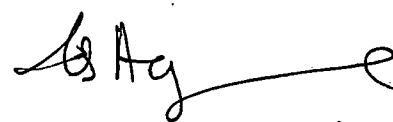
MA-1567/2004 is allowed subject to just exceptions. Filing of a joint application is permitted.

**OA-1838/2004**

Learned counsel for the applicants states that the applicants would submit a detailed representation to the concerned authority and in case any adverse order is passed, they will take recourse under the law.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

  
( S. K. Malik )  
Member (A)

  
( V. S. Aggarwal )  
Chairman

/sunil/